

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.6137 of 2009

CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN

Through:- Video Conferencing

12/25.03.2021

Nobody appears for the petitioner, however Mr. J.F.Toppo, learned counsel for the respondent-State is present.

With a view to give one more opportunity to the petitioner, put up this case on 13.04.2021.

(Deepak Roshan, J.)

Fahim/-